

**15 & 16#****% 27.07.2011**

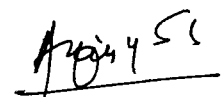
Present: Mr. Kiran Babu, Sr. Standing Counsel for Appellant/CIT
Mr. Salil Kapoor, Adv., Mr. Sanat Kapoor, Adv. & Mr.
Ankit Gupta, Adv. for Respondent

+ITA No. 407/10 & ITA No. 965/10

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In these appeals penalty order passed by the Assessing Officer and deleted by the Tribunal has been challenged. However, the additions made in the quantum proceedings on the basis of which the penalty was imposed were itself deleted by the ITAT and the order of the ITAT has been confirmed by this Court.

In view of this, these appeals also stand dismissed.


A.K. SIKRI, J.


M.L. MEHTA, J.

JULY 27, 2011

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